

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 511 of 2022/Psy Dated: 26.04.2022

In terms of the transfer policy issued vide Order No. 405/2021/RG/Psy dated 14.06.2021 and upon the acceptance of transfer representations, the following transfers and postings of the Head Assistants in Kashmir Division are hereby made in the interest of administration:

1. Sh. Abdul Majid Moona, Head Assistant, in the Court of Munsiff / JMIC, Tangdhar is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
2. Sh. Abdul Rashid Bhatt-III, Head Assistant, in the Court of Pr. District & Sessions Judge, Pulwama is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
3. Smt. Aisha Sami, Head Assistant, in the Court of Chief Judicial Magistrate, Budgam is transferred as such to District Pulwama, to be adjusted against the vacancy available in the district.
4. Sh. Ali Mohammad Wani, Head Assistant, in the Court of Pr. District & Sessions Judge, Srinagar is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
5. Sh. Ashiq Hussain Bhat, Head Assistant, in the Court of Chief Judicial Magistrate, Ganderbal is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
6. Sh. Bashir Ahmad Kumar, Head Assistant, in the Court of Pr. District & Sessions Judge, Kulgam is transferred as such to District Anantnag, to be adjusted against the vacancy available in the district.
7. Smt. Bilala Bano, Head Assistant, in the Court of Forest Magistrate, Srinagar is transferred as such to District Ganderbal, to be adjusted against the vacancy available in the district.
8. Smt. Chesfeeda Bano, Head Assistant, in the Court of Munsiff / JMIC, Sumbal is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
9. Smt. Fatima Syed Nazki, Head Assistant, in the Court of Special Municipal Magistrate, Srinagar is transferred as such to District Ganderbal for posting in a satellite station.
10. Sh. Ghulam Hassan Parray, Head Assistant, in the Court of Chief Judicial Magistrate, Bandipora is transferred as such to District Ganderbal, to be adjusted against the vacancy available in the district.
11. Sh. Gurdeep Singh, Head Assistant, in the Court of Pr. District & Sessions Judge, Budgam is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.



12. Sh. Iftikhar Hussain Dar, Head Assistant, in the Court of Chief Judicial Magistrate, Budgam is transferred as such to District Bandipora, to be adjusted against the vacancy available in the district.
13. Sh. Imran Naseer Shah, Head Assistant, in the Court of Chief Judicial Magistrate, Handwara is transferred as such to District Bandipora, to be adjusted against the vacancy available in the district.
14. Sh. Javid Ahmad Dar, Head Assistant, in the Court of Pr. District & Sessions Judge, Kupwara is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
15. Sh. Manzoor Ahmad Khan, Head Assistant, in the Court of Pr. District & Sessions Judge, Baramulla is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
16. Sh. Mehraj Ahmad Bhat-II, Head Assistant, in the Court of Municipal Magistrate, Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
17. Sh. Mubashir Hassan Dar, Head Assistant, in the Court of 1st Addl. District & Sessions Judge, Srinagar is transferred as such to District Anantnag, to be adjusted against the vacancy available in the district.
18. Sh. Mubashir Hussain Rather, Head Assistant, in the Court of Sub Judge, Uri is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
19. Smt. Naseema Akhter, Head Assistant, in the Court of Special Mobile Magistrate, Baramulla is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
20. Sh. Nazir Ahmad Rather-I, Head Assistant, in the Court of Special Magistrate Passenger Tax, Srinagar is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
21. Sh. Rashid ul Hassan Malik, Head Assistant, in the Court of Sub Judge, Uri is allowed to serve in the Baramulla District; however, he shall be shifted from his present place of posting.
22. Sh. Reyaz Ahmad Khan, Head Assistant, in the Court of Sub Judge, Bijbehara is transferred as such to District Kulgam, to be adjusted against the vacancy available in the district.
23. Sh. Sami Ahmad Raja, Head Assistant, in the Court of Sub Judge, Pattan is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
24. S. Gurmeet Singh, Head Assistant, in the Court of Sub Judge, Baramulla is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
25. Sh. Shahnawaz Ahmad Parray, Head Assistant, in the Court of Sub Judge, Vailoo is transferred as such to District Kulgam, to be adjusted against the vacancy available in the district.
26. Ms. Shazia Ali Munshi, Head Assistant, in the Court of Special Mobile Magistrate, Budgam is transferred as such to District Pulwama, to be adjusted against the vacancy available in the district.

27. Sh. Sona-ullah Bhat, Head Assistant, in the Court of Pr. District & Sessions Judge, Shopian is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
28. Sh. Syed Shafiq Ahmad, Head Assistant, in the Court of Munsiff / JMIC Dooru is allowed to serve in the Anantnag District; however, he shall be shifted from his present place of posting.
29. Sh. Syed Mohammad Shah, Head Assistant, in the Court of Pr. District & Sessions Judge, Budgam is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
30. Sh. Tsering Tasmu, Head Assistant, in the Court of Pr. District & Sessions Judge, Leh is retained in Leh District for posting in a satellite station.
31. Sh. Tufail Ahmad Dar, Head Assistant, in the Court of Addl. District & Sessions Judge (Fast Track) Budgam is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
32. Sh. Wilayat Hussain Khan, Head Assistant, in the Court of Chief Judicial Magistrate, Kulgam is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
33. Sh. Syed Abid Hussain Rizvi, Head Assistant, in the Court of Forest Magistrate, Srinagar is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
34. Sh. Sheikh Manzoor ul Hassan, Head Assistant, in the Court of Pr. District & Sessions Judge, Kupwara is transferred as such to District Bandipora, to be adjusted against the vacancy available in the district.
35. Smt. Farida Akhter, Head Assistant, in the Court of Pr. District & Sessions Judge, Budgam is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
36. Sh. Bashir Ahmad Dar, Head Assistant, in the Court of 3rd Addl. District & Sessions Judge, Srinagar is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
37. Sh. Sabzar Ahmad Itoo, Head Assistant, in the Court of Chief Judicial Magistrate, Anantnag is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
38. Sh. Mohammad Rafiq Mir, Head Assistant, in the Court of Pr. District & Sessions Judge, Pulwama is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
39. Sh. Sajad Rasool Shah, Head Assistant, in the Court of Spl. Mobile Magistrate, Srinagar is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
40. Sh. Muzaffar Ahmad Malik, Head Assistant, in the Court of Chief Judicial Magistrate, Ganderbal is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
41. Smt. Rukhsana Habib, Head Assistant, in the Court of Pr. District & Sessions Judge, Srinagar is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.



42. Sh. Khalid Shahnawaz Mir, Head Assistant, in the Court of Munsiff / JMIC, Tangmarg is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
43. Sh. Bashir Ahmad Bhat-IV, Head Assistant, in the Court of Chief Judicial Magistrate, Pulwama is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
44. Sh. Meharaj-Ud Din Rather, Head Assistant, in the Court of Munsiff / JMIC, Damhal Hanji Pora is transferred as such in District Kulgam, to be adjusted against the vacancy available at the district headquarter.
45. Sh. Mushtaq Ahmad Teli, Head Assistant, in the Court of Pr. District & Sessions Judge, Kupwara is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
46. Sh. Shabir Hussain Wani, Head Assistant, in the Court of Addl. District & Sessions Judge (Fast Track), Kupwara is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
47. Sh. Khursheed Ahmad Bhat, Head Assistant, in the Court of Chief Judicial Magistrate, Leh is transferred as such to District Pulwama, to be adjusted against the vacancy available in the district.
48. Sh. Bashir Ahmad Lone, Head Assistant, in the Court of Pr. District & Sessions Judge, Leh is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
49. Sh. Showkat Hussain Mahjoo, Head Assistant, in the Court of Pr. District & Sessions Judge, Leh is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
50. On acceptance of his representation, Shri Noor Mohammad Ahanger, Head Assistant in the Court of Chief Judicial Magistrate, Srinagar is retained in Srinagar district, however he shall be shifted from present position.
51. On acceptance of his representation, Shri Raja Mohammad Ali Khan, Head Assistant in the Court of City Judge, Srinagar is retained in Srinagar district for posting in a satellite station.
52. On acceptance of his representation, Shri Shuban Ji Pandita, Head Assistant in the Court of Pr. District & Sessions Judge, Anantnag is retained in Anantnag district, however he shall be shifted from present position.
53. On acceptance of his representation, Shri Triloki Nath Pandita, Head Assistant in the Court of Pr. District & Sessions Judge, Baramulla is retained in Baramulla district, however he shall be shifted from present position.
54. On acceptance of his representation, Shri Raja Altaf Hussain Khan, Head Assistant in the Court of Pr. District & Sessions Judge, Kargil is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
55. S. Santok Singh, Head Assistant, in the Court of Pr. District & Sessions Judge, Anantnag is retained in Anantnag district on account of his retirement due.
56. On acceptance of his representation, Shri Mehboob Ali Kar, Head Assistant in the Court of Pr. District & Sessions Judge, Baramulla is prematurely

transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.

57. On acceptance of his representation, Shri Manzoor Ahmad Bhat, Head Assistant in the Court of Sub-Judge Judge, Kupwara is prematurely transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
58. On acceptance of his representation, Shri Manzoor Ahmad Najar, Head Assistant in the Court of Addl. Spl. Mobile Magistrate, Trehgam is prematurely transferred as such to District Shopian, to be adjusted against the vacancy available in the district.
59. On acceptance of her representation, Smt. Jabeena Akhter, Head Assistant in the Court of Chief Judicial Magistrate, Sopore is prematurely transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
60. On acceptance of his representation, Shri Tariq Ahmad Gattoo, Head Assistant in the Court of 4th Addl. District & Sessions Judge, Srinagar is prematurely transferred as such to District Anantnag, to be adjusted against the vacancy available in the district.

Note: -

1. *All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.*
2. *In case of shifting of any transferee from on station to another if vacancy is not available, pr. District & Sessions Judge concerned may transfer a person with longest stay to another station in the district to create a vacancy.*
3. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

(By Order of Hon'ble the Chief Justice).


(Rajeev Gupta)

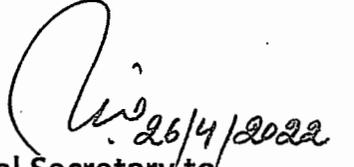
Principal Secretary to
Hon'ble the Chief Justice

No.: 971-88/Psy-602 Dated: - 26-04-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu.
.... for information.
5. Pr. District & Sessions Judge Srinagar / Anantnag/ Budgam/ Baramulla / Pulwama/ Kupwara / Bandipora/ Shopian /Leh / Kargil.
6. 1st, 3rd & 4th Addl. District & Sessions Judge, Srinagar.
7. Addl. District Judge (Fast Track), Budgam / Kupwara.
8. Spl. Municipal Magistrate, Srinagar
9. CJM / Sub Judge, Budgam / Ganderbal / Bandipora / Handwara / Uri / Srinagar / Bijbehara / Pattan / Baramulla / Vailoo / Kulgam / Anantnag / Pulwama / Leh / Kupwara / Sopore.
10. City Judge, Srinagar.

11. Spl. Mobile Magistrate, Srinagar / Baramulla / Budgam
12. Addl. Spl. Mobile Magistrate, Trehgam
13. Spl. Magistrate, Passenger Tax, Srinagar
14. Munsiff / JMJC, Tangdhar / Sumbal / Dooru / Tangmarg / D.H. Pora.
.... for information.
15. CPC, eCourt, High Court of J&K Jammu for uploading the same in the High Court website.
16. Director, Finance, High Court of J&K and Ladakh, Jammu.
17. Chief Librarian, High Court of J&K, Jammu/Srinagar.
.... for information.
18. Order Book.


Principal Secretary to
Hon'ble the Chief Justice